

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 8th October, 2018

No.HC.V-25/2013/ 897A/Estt.## On due consideration of the representations, service particulars of previous employment in respect of the Sri Pradip Kumar Kalita, Private Secretary of this Registry is incorporated in the Gradation List enclosed at Annexure-I.

By order,

Sd/-

REGISTRAR (ESTT.)

Memò No. HC.V-25/2013/ 897^B/Estt.## Dated 08.10.2018

Copy for information and necessary action to:

1. The Registrar (Vigilance/Admn./Judl./Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati
4. The System Analyst, Gauhati High Court, Guwahati with a direction to upload this notice in the High Court website.
5. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati
6. The CA to the Registrar General, Gauhati High Court, Guwahati.
7. Person Concerned.
8. The Order File.

Handwritten signature
8/10/2018
REGISTRAR (ESTT.)

Handwritten initials
5/10/18

Annexure-I

1.	Sri Pradip Kumar Kaitla	01.03.1974	Joined on 13.09.2011 as L.D.A. in o.o District and Session Judge, Darrang. Joined on 01.08.2012 as Stenographer Grade-III in o.o District and Session Judge, Darrang. (Vide order dated 28.04.2014 issued by the District and Session Judge, Darrang, Magaldai, appointment of Sri Pradip Kr. Kaitla, is upgraded from Stenographer Grade-III to Stenographer Grade-II w.e.f. from his initial date of appointment.)	Private Secretary- 16.02.2018	Private Secretary-16.02.2018	Private Secretary	28.02.2034
----	-------------------------	------------	--	----------------------------------	------------------------------	-------------------	------------

Handwritten signature
08/10/2018

REGISTRAR (ESTABLISHMENT)

Handwritten signature
5/10/18